# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1288 TO BE ANSWERED ON 08.12.2025

#### **INITIATIVES FOR GIG WORKERS**

#### **1288. THIRU ARUN NEHRU:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any data on the number of gig workers at present in the country and their contribution in the economy, if so, the details thereof, State/UT-wise;
- (b) the details of the Government collaboration with International Organizations, Private platforms, Industry Associations and gig economy stakeholders to ensure the successful implementation of welfare measures;
- (c) the details of the campaigns or initiatives launched to raise awareness among gig workers about their rights and the benefits and encourage them to register under the social security framework and actively participate in welfare programme since 2019;
- (d)the initiatives implemented to address the unique challenges faced by women gig workers and ensure gender inclusivity in welfare programme; and
- (e)whether digital platforms or mobile applications are available to facilitate gig workers' access to benefits, registration, and grievance redressal mechanisms, if so, the details thereof along with success and effectiveness of the platform?

#### **ANSWER**

### MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (e): As per an estimation by NITI Aayog vide its report titled "India's Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21, which is expected to rise to 23.5 million by 2029-30.

The Ministry of Labour and Employment had launched e-Shram portal on 26.08.2021 for creation of a Comprehensive Centralised National Database of Unorganised Workers including platform workers, migrant workers, etc. The e-Shram portal is meant to register and support the unorganised workers including gig and platform workers by providing them a Universal Account Number (UAN) on a self-declaration basis. The State/UT-wise details of platform workers registered on e-Shram portal is annexed.

Multiple rounds of deliberations have been conducted with Aggregators, Knowledge Partners and Platform Workers Unions/Associations and State Government/UTs for formulating social security framework of gig and platform workers.

To maximise registration of platform workers on e-Shram portal, three nationwide special registration drives were held during the months of April, May and August-September, 2025 in collaboration with States and Union Territories.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has come into force on 21.11.2025.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code provides for setting up a Social Security Fund to finance these welfare schemes.

The Ministry of Labour and Employment has launched the e-Shram- 'One-Stop-Solution' on 21.10.2024 that entails integration of different social security/welfare schemes at single portal i.e., e-Shram. This is envisaged to enable unorganised workers registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram.

The Ministry has also launched the e-Shram mobile App for unorganised workers including gig and platform workers on 24.02.2025, to enhance the accessibility and convenience of the e-Shram portal. This mobile app allows unorganised workers to update their information, and access various services directly from their smartphones. By using the e-Shram mobile application unorganised workers can manage their profile and benefits on the go, making it easier for those with limited technical knowledge to use the platform effectively.

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## Annexure referred in reply to part (a) to (e) of the Lok Sabha Unstarred Question No. 1288 for 08.12.2025 regarding "Initiatives for Gig Workers"

State/UT-wise number of platform workers registered on e-Shram portal (as on 02.12.2025)

Sl. No.	State/UT	Registration Count
1	Andaman And Nicobar Islands	140
2	Andhra Pradesh	32910
3	Arunachal Pradesh	523
4	Assam	18907
5	Bihar	87635
6	Chandigarh	551
7	Chhattisgarh	4319
8	Delhi	14158
9	Goa	788
10	Gujarat	23239
11	Haryana	9000
12	Himachal Pradesh	1086
13	Jammu And Kashmir	2219
14	Jharkhand	9899
15	Karnataka	17124
16	Kerala	7244
17	Ladakh	43
18	Lakshadweep	4
19	Madhya Pradesh	20125
20	Maharashtra	106122
21	Manipur	556
22	Meghalaya	694
23	Mizoram	134
24	Nagaland	491
25	Odisha	7538
26	Puducherry	318
27	Punjab	6710
28	Rajasthan	21376
29	Sikkim	292
30	Tamil Nadu	23194
31	Telangana	17503
32	The Dadra And Nagar Haveli And Daman And Diu	107
33	Tripura	1487
34	Uttar Pradesh	36116
35	Uttarakhand	3969
36	West Bengal	37844
	Grand Total	514365

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